

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.553 of 2020

IN THE MATTER OF:

Jayanthi G Ravi

...Appellant

Versus

Chemizol Additives Pvt. Ltd.

...Respondent

For Appellant:

**Shri Rahul Kriplani and Shri Haripriya
Padmanabhan, Advocates**

For Respondent:

Shri Dhritiman Bhattacharya, Advocate

O R D E R
(Virtual Mode)

15.03.2021 Counsel for the Respondent submits that he wants to file copy of Judgement passed by the Hon'ble Supreme Court on 26th February, 2021. The Counsel may do so.

List the Appeal 'for admission (after Notice) hearing' on 14th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md